

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or.No.2 dated 10.4.2000

Learned Counsels for both sides present.
Shri Bore prays for two weeks time to file
Show cause. However Shri Mohanty for the
Applicant submits that the matter may be
taken up after one week for consideration
of the interim relief. Put up on 18.04.2000
for consideration of interim relief.
Show cause to be filed in the meantime.

Member(J)

Or.No.3 dated 3.5.2000

~~For~~ Counter shall be filed by
26.06.2000. Let this be listed along with
OA Nos. 33/2000, 126/2000 and 127/2000. N.A.
filed in this case may lie over to be taken
up along with OA.

J. M.
Vice-Chancellor
3/5

Member(J)

4. Order dt. 25.5.2000.

As per the observations
and directions made in OA
33/2000, this OA is disposed of.

V. M.
Vice-Chancellor
25/5/2000

Member(Jud)

Notes may be sent
to all regist by
read post with to.

Prasanna
23/3/2000
23

23.3.20

Or.No.1 may be sent

- I. A.D not back
- II. Show Cause not yet
- III. A. memo not
- IV. For consideration of
interim relief.

V. order dt. 10.4.2000

For sent

1
7.4.20

Or.No.2 may be sent

- I. A.D not back
- II. Show Cause not yet
- III. A. memo not yet
- IV. For consideration of
interim order.

For sent

23.5.20